

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5630  
ANSWERED ON:30.04.2003  
CHANGE OF DESIGNATION OF NON-TEACHING SPECIALISTS  
A.C. JOSE

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Ministry have no objection to the change of designation of Non-Teaching Specialists to that of Teaching Specialists working in Safdarjung Hospital, New Delhi;
- (b) if so, whether this is not against the C.H.S. Rules and also contrary to the Recruitment Rules followed by the Union Public Service Commission; and
- (c) if so, the reasons for such a change of designation?

**Answer**

MINISTER OF HEALTH AND FAMILY WELFARE AND PARLIAMENTARY AFFAIRS (SMT. SUSHMA SWARAJ)

(a) to (c) : Due to non-availability of posts of medical teachers in some para-clinical and clinical subjects at Vardhaman Mahavir Medical College, New Delhi, this Ministry has agreed to the proposal of Guru Govind Singh Indraprastha University for granting of teaching designation to the Non Teaching Specialist officers working in Safdarjang Hospital, New Delhi for academic position in Vardhaman Mahavir Medical College, subject to following conditions;

1. The grant of teaching designation to Central Health Service officers of other than Teaching sub cadres, will be limited to academic purposes of functioning of the Vardhaman Mahavir Medical College at Safdarjang Hospital, New Delhi.
2. The grant of teaching designation shall not, in any way, confer any right for regularization/absorption/promotion etc. in the Teaching sub-cadre of Central Health Service and the officers will continue to be governed by the service conditions of their sub-cadres as indicated in the CHS Rules, 1996 amended from time to time.
3. The grant of Teaching designation shall not confer any right to the officer for comparison of seniority with the officers of Teaching sub-cadre of Central Health Service.